

CHIEF JUSTICE AND ASHOK S.KINAGI	06/06/2022	Learned Assistant Solicitor General of India (ASG) appearing for already taken steps for process fee today. Office may verify and pro had appeared before the writ court, has already been served. How appearing for the appellants submits that the writ court has failed Officer can refuse to issue the passport in case any case relating to in a court of law. He refers to Section 6(2)(f) of the Passport Act, 19 Admit. List after service on respondent . The operation of the impug disposed of.
--	------------	--